HARYANA VIDHAN SABHA SECRETARIAT NOTIFICATION

The 18th December, 2024.

The Hon'ble Speaker has been pleased to nominate No. HVS-SLC-1/2024-25/ 73 Shri Ghanshyam Saraf, MLA and Shri Devender Kadyan, MLA to serve on the Committee on Subordinate Legislation as Special Invitees w.e.f. 17th December, 2024 for the remaining period of the year 2024-2025.

By orders of the Hon'ble Speaker.

DATED CHANDIGARH THE 18TH DECEMBER, 2024. DR. SATISH KUMAR, SECRETARY.

No. HVS-SLC-1/2024-25/ 28586

dated Chandigarh, the 18 December, 2024.

A copy is forwarded to the Controller, Printing and Stationery, Haryana, Panchkula with the request to publish the said notification in the Extra-ordinary issue of Haryana Government Gazette bearing today's date and onward supply five copies of the notification so made to this Deputy Secretary Secretariat.

No. HVS-SLC-1/2024-25/28557-63

6.

dated Chandigarh, the 18 December, 2024.

A copy of the same is also forwarded to the followings for kind information and necessary action: -

All the Members of Haryana Vidhan Sabha;

The Advocate-General, Haryana, Chandigarh;

All the Press Representatives of the News Papers accredited to the State of Haryana; 3.

The Principal Accountant-General (A & E), Haryana, Chandigarh;

The Legal Remembrancer & Administrative Secretary to Government of Haryana, 5. Law and Legislative Department, Chandigarh;

All the Officers/Head of Branches, Haryana Vidhan Sabha, Secretariat, Chandigarh; and

The Web-cum-Database Administrator, Haryana Vidhan Sabha Secretariat, 7. . Chandigarh.

Deputy Secretary for Secretary